



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-15/2013(Pt)/5042/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abhijit Bhattacharyya,
District & Sessions Judge,
Dima Hasao, Haflong .

Dated Guwahati, the 3rd September, 2019

Sub:- **Casual leave .**

Ref:- Your letter No.DJ/DH/I-1/2019/10109/Estt, dtd. 02.09.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 09.09.2019 along with station leave permission from the late afternoon of 07.09.2019 (after completion of court works) till the evening of 10.09.2019, granted/rejected. Further, you are allowed to take your official vehicle with the driver to Guwahati, at your own cost.

The Chief Judicial Magistrate, Dima Hasao and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and Office during your absence on leave.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-15/2013(Pt)/5043/A, dated 3.9.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

6/03/19

JT. REGISTRAR (VIGILANCE)

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